

**C O N T E N T S**

**Sixteenth Series, Vol. XXXI, Fourteenth Session, 2018/1940 (Saka)  
No. 28, Thursday, April 05, 2018/Chaitra 15, 1940 (Saka)**

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**OFFICERS OF LOK SABHA**

**THE SPEAKER**

Shrimati Sumitra Mahajan

**THE DEPUTY SPEAKER**

Dr. M. Thambidurai

**PANEL OF CHAIRPERSONS**

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Shri Kalraj Mishra

**SECRETARY GENERAL**

Shrimati Snehlata Shrivastava

## LOK SABHA DEBATES

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LOK SABHA

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Thursday, April 05, 2018/Chaitra 15, 1940 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

... (*Interruptions*)

*(At this stage, Shri P.R. Sundaram and some other hon. Members came and stood on the floor near the Table.)*

... (*Interruptions*)

**11 01 hrs**

**ORAL ANSWER TO QUESTION**

HON. SPEAKER: Q. No.541, Shri Balka Suman.

... (*Interruptions*)

HON. SPEAKER: The Minister.

... (*Interruptions*)

**(Q. 541)**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): A reply is laid on the Table of the House....

(*Interruptions*)

**11 01½ hrs**

*(At this stage, Shri Gurjeet Singh Aujla came and stood on the floor near the Table.)*

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 12 o'clock.

**11 02 hrs**

*The Lok Sabha then adjourned till Twelve of the Clock.*

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**12 00 hrs**

*The Lok Sabha reassembled at Twelve of the Clock.*

(Hon. Speaker *in the Chair*)

...(व्यवधान)

**12 01 hrs**

*(At this stage, Shrimati V. Sathyabama and Shri Ashok Kumar and some other hon. Members came and stood on the floor near the Table.)*

**माननीय अध्यक्ष :** माननीय सदस्यगण मुझे विभिन्न विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं, मगर मैंने किसी भी स्थगन प्रस्ताव की सूचना को अनुमति प्रदान नहीं की है।

...(व्यवधान)

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**12 02 hrs**

**PAPERS LAID ON THE TABLE**

HON. SPEAKER: Now, papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R.K.

SINGH): I beg to lay on the Table:

- (1) The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Tubular Fluorescent Lamps) Regulations, 2018 published in Notification No. BEE/S&L/TFL/63/2017-18 in Gazette of India dated 9<sup>th</sup> March, 2018.
- (2) The Energy Conservation Building Code Rules, 2018 published in Notification No. G.S.R. 168(E) in Gazette of India dated 13<sup>th</sup> February, 2018.
- (3) The Bureau of Energy Efficiency (Manner and Intervals of Time for Conduct of Energy Audit of Commercial Buildings or Establishments) Regulations, 2018 published in Notification No. B/DC/EA-2017(E) in Gazette of India dated 21<sup>st</sup> February, 2018... (*Interruptions*)

(Placed in Library, See No. LT 9128/16/18)



ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव): माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) राष्ट्रीय ग्रामीण सड़क विकास एजेंसी, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) राष्ट्रीय ग्रामीण सड़क विकास एजेंसी, नई दिल्ली के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9129/16/18)

- (3) (एक) काउंसिल फॉर एडवांसमेंट ऑफ पीपुल्स एक्शन एंड रूरल टैक्नोलोजी, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) काउंसिल फॉर एडवांसमेंट ऑफ पीपुल्स एक्शन एंड रूरल टैक्नोलोजी, नई दिल्ली के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)। ....(व्यवधान)

(Placed in Library, See No. LT 9130/16/18)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदया, मैं श्री जयंत सिन्हा की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)—
  - (एक) पवन हंस लिमिटेड, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।
  - (दो) पवन हंस लिमिटेड, नई दिल्ली के वर्ष 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9131/16/18)

- (3) वायुयान अधिनियम, 1934 की धारा 14 क के अंतर्गत वायुयान (छठा संशोधन) नियम, 2017 जो 29 जून, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा. का. नि.721 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।...(व्यवधान)

(Placed in Library, See No. LT 9132/16/18)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM  
MEGHWAL): On behalf of Shri Babul Supriyo, I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2016-2017.
- (ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2016-2017, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9133/16/18)

- (b) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2016-2017.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 2016-2017, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (b) of (1) above...

(Interruptions).

(Placed in Library, See No. LT 9134/16/18)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM  
MEGHWAL): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 2016-2017, along with Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Water Development Agency, New Delhi, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above... (*Interruptions*)

(Placed in Library, See No. LT 9135/16/18)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND  
HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS  
(SHRI MANSUKH L. MANDAVIYA): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

- (i) S.O. 3594(E) published in Gazette of India dated 15<sup>th</sup> November, 2017, declaring highways, mentioned therein, as new National Highways.

- (ii) S.O. 3718(E) published in Gazette of India dated 23<sup>rd</sup> November, 2017, declaring highways, mentioned therein, as new National Highways.
- (iii) S.O. 3807(E) published in Gazette of India dated 5<sup>th</sup> December, 2017, declaring new National Highways, mentioned therein, under Bharatmala Pariyojana.
- (iv) S.O. 3808(E) published in Gazette of India dated 5<sup>th</sup> December, 2017, declaring new National Highways, mentioned therein, under Bharatmala Pariyojana.
- (v) S.O. 3866(E) published in Gazette of India dated 12<sup>th</sup> December, 2017, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (vi) S.O. 3867(E) published in Gazette of India dated 12<sup>th</sup> December, 2017, directing that the National Highways and Infrastructure Development Corporation Limited shall exercise the function relating to the development and maintenance of the stretches, mentioned therein.
- (vii) S.O. 3926(E) published in Gazette of India dated 19<sup>th</sup> December, 2017, entrusting the stretches of National Highway No. 330 in the State of Uttar Pradesh, to National Highways Authority of India.
- (viii) S.O. 3927(E) published in Gazette of India dated 19<sup>th</sup> December, 2017, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.

- (ix) S.O. 4043(E) published in Gazette of India dated 26<sup>th</sup> December, 2017, declaring new National Highways, mentioned therein, in the State of Gujarat.
- (x) S.O. 4007(E) published in Gazette of India dated 22<sup>nd</sup> December, 2017, declaring new National Highways, mentioned therein, in the State of Tamil Nadu.
- (xi) S.O. 4008(E) published in Gazette of India dated 22<sup>nd</sup> December, 2017, making certain amendments in the Notification No. S.O. 689(E) dated 4<sup>th</sup> April, 2011.
- (xii) S.O. 06(E) published in Gazette of India dated 2<sup>nd</sup> January, 2018, declaring new National Highways, mentioned therein, in the State of Tamil Nadu.
- (xiii) S.O. 88(E) published in Gazette of India dated 5<sup>th</sup> January, 2018, declaring new National Highways, mentioned therein, in the State of Punjab.
- (xiv) S.O. 541(E) published in Gazette of India dated 6<sup>th</sup> February, 2018, declaring new National Highways, mentioned therein, in the State of Maharashtra.
- (xv) S.O. 542(E) published in Gazette of India dated 6<sup>th</sup> February, 2018, making certain amendments in the Notification No. S.O. 689(E) dated 4<sup>th</sup> April, 2011.

- (xvi) S.O. 547(E) published in Gazette of India dated 7<sup>th</sup> February, 2018, entrusting the stretches, mentioned therein, of National Highway No. 316A to National Highways Authority of India.
- (xvii) S.O. 646(E) and S.O. 647(E) published in Gazette of India dated 13<sup>th</sup> February, 2018, entrusting the stretches, mentioned therein, of new National Highways, in the State of Madhya Pradesh to National Highways Authority of India.
- (xviii) S.O. 812(E) published in Gazette of India dated 27<sup>th</sup> February, 2018, making certain amendments in the Notification No. S.O. 689(E) dated 4<sup>th</sup> April, 2011.
- (xix) S.O. 813(E) published in Gazette of India dated 27<sup>th</sup> February, 2018, making certain amendments in the Notification No. S.O. 689(E) dated 4<sup>th</sup> April, 2011.
- (xx) S.O. 814(E) published in Gazette of India dated 27<sup>th</sup> February, 2018, making certain amendments in the Notification No. S.O. 689(E) dated 4<sup>th</sup> April, 2011.
- (xxi) S.O. 896(E) published in Gazette of India dated 1<sup>st</sup> March, 2018, declaring new National Highways, mentioned therein, in the State of Tamil Nadu.
- (xxii) S.O. 897(E) published in Gazette of India dated 1<sup>st</sup> March, 2018, making certain amendments in the Notification No. S.O. 689(E) dated 4<sup>th</sup> April, 2011.

- (xxiii) S.O. 1004(E) published in Gazette of India dated 6<sup>th</sup> March, 2018, regarding rates of fees to be recovered from the users of National Highway No. 765 in the State of Telangana.
- (xxiv) S.O.1028(E) published in Gazette of India dated 9<sup>th</sup> March, 2018, regarding rates of fees to be recovered from the users of National Highway No. 3 in the State of Madhya Pradesh...(*Interruptions*)

(Placed in Library, See No. LT 9136/16/18)

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**12 04 hrs****LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE**

HON. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Eleventh Report, presented to the House on 4<sup>th</sup> April, 2018, have recommended that leave of absence from the sittings of the House be granted to the following Members for the period mentioned against each:-

- |                                |   |
|--------------------------------|---|
| 1. Shri P. V. Midhun Reddy     | 15.12.2017 to 05.01.2018  |
| 2. Shri Neiphu Rio             | 15.12.2017 to 05.01.2018  |
| 3. Shri Tapas Paul             | 17.07.2017 to 11.08.2017;<br>15.12.2017 to 05.01.2018;<br>29.01.2018 to 05.02.2018; and<br>05.03.2018 to 07.03.2018 |
| 4. Shri Rayapati Sambasiva Rao | 05.03.2018 to 31.03.2018  |

Is it the pleasure of the House that the leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

HON. SPEAKER: Leave is granted. The Members will be informed accordingly.

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**12 05 hrs**

**COMMITTEE ON GOVERNMENT ASSURANCES**

**73<sup>rd</sup> to 76<sup>th</sup> Reports**

**डॉ. रमेश पोखरियाल निशंक (हरिद्वार):** अध्यक्ष महोदया, मैं निम्नलिखित प्रतिवेदन (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर प्रस्तुत करता हूँ:-

- (1) सामाजिक न्याय और अधिकारिता मंत्रालय (सामाजिक न्याय और अधिकारिता विभाग) से संबंधित लम्बित आश्वासनों की समीक्षा के बारे में 73वां प्रतिवेदन।
  - (2) उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) से संबंधित लम्बित आश्वासनों की समीक्षा के बारे में 74वां प्रतिवेदन।
  - (3) वाणिज्य और उद्योग मंत्रालय (वाणिज्य विभाग) से संबंधित लम्बित आश्वासनों की समीक्षा के बारे में 75वां प्रतिवेदन।
  - (4) आयुष मंत्रालय से संबंधित लम्बित आश्वासनों की समीक्षा के बारे में 76वां प्रतिवेदन।
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**12 06 hrs**

**STANDING COMMITTEE ON LABOUR**

**Action Taken Statement**

**श्री कौशलेन्द्र कुमार (नालंदा):** अध्यक्ष महोदया, मैं वस्त्र मंत्रालय की अनुदानों की मांगों (2017-18) के बारे में श्रम संबंधी स्थायी समिति के 24वें प्रतिवेदन (16वीं लोकसभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के संबंध में समिति के 31वें प्रतिवेदन (16वीं लोकसभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा आगे-की-गई-कार्रवाई दर्शाने वाला श्रम संबंधी स्थायी समिति का विवरण (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

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....(व्यवधान)

**माननीय अध्यक्ष** :खड़गे जी, आप क्या बोलना चाहते हैं?

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam Speaker, Congress Party and all opposition parties are ready to discuss No Confidence Motion, Dalits issue, farmer's issue, and that of Nirav Modi who has looted money and escaped. We are ready to discuss all those issues. Kindly permit us.

The Parliamentary Affairs Minister is saying that we are not ready to discuss. We are ready to discuss every issue and we will reply to them. Therefore, I request you to kindly allow us to move the No Confidence Motion and other issues in the Parliament.

**माननीय अध्यक्ष** :करुणाकरण जी, क्या आप भी इसी मुद्दे पर बोलना चाहते हैं?

SHRI P. KARUNAKARAN (KASARGOD): Madam, we are ready to discuss any issue – Congress Party and all other political parties. So, we demand that you take up the No Confidence Motion. ... (व्यवधान)

**माननीय अध्यक्ष** :सौगत जी, आप भी इस पर बोल लीजिए।

PROF. SAUGATA ROY (DUM DUM): Madam, for the last few days the House has been taking up No Confidence Motion without resolution. Kharge-ji just spoke in favour of it. ... (*Interruptions*) Madam, please listen to me. I want to point out Rule 198 where the No Confidence Motion is to be judged. ... (*Interruptions*) It is your position that the House has to be in order. This is what you are saying. But the Rules do not allow ... (*Interruptions*)

HON. SPEAKER: I am taking it and according to Rule I am taking.

अनंतकुमार जी, आपको क्या कहना है?

...(व्यवधान)

**रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार):** अध्यक्ष महोदया, हम इतना ही कहना चाहेंगे कि यदि पिछले 21 दिन से लोक सभा नहीं चल रही है और दूसरा सदन भी नहीं चल रहा है तो उसका एक ही कारण है कि कांग्रेस और कांग्रेस के नेतृत्व में... \* और... \* की वजह से नहीं चल रहा है। ...(व्यवधान) उन्होंने गतिरोध पैदा किया है। ...(व्यवधान) मैडम, पांच तारीख से सदन शुरू हुआ है और पांच तारीख से 27 तारीख तक उन्होंने नो कॉन्फिडेंस तक नहीं दिया। ...(व्यवधान) मैं सभी एनडीए और भाजपा के सदस्यों की सराहना करना चाहता हूँ कि उन्होंने पिछले 23 दिन का वेतन और भत्ता न लेने का एक साहसिक निर्णय लिया है। ...(व्यवधान) यह जनता की सेवा है। ...(व्यवधान) पैसा जनता का है। ...(व्यवधान) देश का पैसा है। ...(व्यवधान) करदाताओं का पैसा है। ...(व्यवधान) इसीलिए, हमने यह तय किया है कि स्वेच्छा से और बहुत पीड़ा से अपना वेतन-भत्ता नहीं लेंगे। ...(व्यवधान)

ये लोकतंत्र के खिलाफ काम कर रहे हैं, ये असहिष्णुता से काम कर रहे हैं। ...(व्यवधान) नरेंद्र भाई मोदी जी को जो मैनडेट मिला है, मोदी सरकार को, भाजपा सरकार को जो मैनडेट मिला है, उसको ये लोग सहन कर नहीं पा रहे हैं, इसलिए ये दोनों सदनों में ऐसा कर रहे हैं। ...(व्यवधान) लेकिन हमने देश की जनता के वायदों का प्रतिनिधित्व करते हुए, स्वेच्छा से 23 दिन का वेतन और भत्ता न लेने का निर्णय किया है। ...(व्यवधान) इसलिए मैं सबकी सराहना करता हूँ। ...(व्यवधान)

HON. SPEAKER: Nobody's name will go on record.

...(व्यवधान)

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\* Not recorded

HON. SPEAKER: No names will go on record.

**श्री अनन्तकुमार:** अध्यक्ष महोदया, आखिर में मुझे इतना ही कहना है कि मेरे इतना बोलने के बाद, विपक्ष क्या करेगा? ... (व्यवधान) \* क्या करेंगी? ... (व्यवधान) ... \* क्या करेंगे तथा अन्य बाकी लोग क्या करेंगे? ... (व्यवधान) सदन नहीं चलाते हुए, सदन को रोकते हुए, ये लोग वेतन-भत्ता लेंगे, इस बात को पूरा देश देख रहा है। ... (व्यवधान) इनको पूरे देश को जवाब देना पड़ेगा। ... (व्यवधान)

**12 10 hrs**

**OBSERVATION BY THE SPEAKER**  
**Notices of Motion of No-Confidence**

HON. SPEAKER: Hon. Members, I have received notices of Motion of No-Confidence in the Council of Ministers from Sarvashri Ram Mohan Naidu Kinjarapu, N.K. Premachandran, Thota Narasimham, Y.V. Subba Reddy, Mekapati Raja Mohan Reddy, Kesineni Srinivas, P.V. Midhun Reddy, P. Karunakaran, Mohammad Salim, Jyotiraditya M. Scindia and Mallikarjun Kharge. I am duty-bound to bring the notices before the House.

... (*Interruptions*)

HON. SPEAKER: Unless the House is in order, I will not be in a position to count the 50 Members who have to stand in their assigned places so that I can ascertain as to whether the leave has been granted or not. Please go back to your seats. All of you have to go to your seats.

... (*Interruptions*)

HON. SPEAKER: I cannot count like this. You have to go to your seats. What is happening?

... (*Interruptions*)

HON. SPEAKER: Since the House is not in order, I will not be able to bring the notice before the House.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again on Friday, the 6<sup>th</sup> April, 2018.

**12 11 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on Friday,  
April 06, 2018 / Chaitra 16, 1940 (Saka).*

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